

Shri M. C. Shah: No, Sir. As I have already stated, at the time of the federal financial integration, certain items,—Mint, buildings etc.—went to the Central Government and the printing section remained with the Hyderabad State Government, and with the demonetization of the one rupee currency, it will be for the State Government to look into the matter.

Shri Venkataraman: May I know, Sir, the length of service of these 82 men in the Mint department and 45 men in the Printing department who are now going to be retrenched?

Shri M. C. Shah: They are temporary. I have no information as to the length of service. I will get that information if the hon. Member wants to have it.

Shri B. S. Murthy: May I know, Sir, whether most of these people are not skilled labour and, therefore whether they would be given alternative employment in other Government Presses?

Shri M. C. Shah: As I have stated, efforts are being made if possible to absorb these 82 men. With regard to the 48 men, we have already written to the State Government as far back as in 1952, and we are trying to see if there is any possibility of absorbing them.

STATE FORCES ACCOMMODATION (HYDERABAD)

***411. Shri Madhao Reddi:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Government of India had made available for the temporary use of the Hyderabad Government all State Forces accommodation falling surplus as a result of demobilisation; and

(b) if the answer to part (a) above be in the affirmative, whether these quarters have since been taken over from the control of the Hyderabad Government?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes; on condition that accommodation would be vacated on one month's notice when required by the Army.

(b) A portion of the accommodation is now required for the Army and the Hyderabad Government have agreed to vacate the same in April 1953.

Shri Madhao Reddi: When did the Government take possession of these quarters?

Sardar Majithia: As I have already said Sir, the Hyderabad Government has agreed to vacate these in April. We will take them up as soon as they are vacated.

Shri Madhao Reddi: Is it a fact that the Hyderabad Government by the orders of the Government of India forcibly evicted certain old occupants to provide accommodation to the Congress delegates to the Hyderabad Congress Session?

Sardar Majithia: That is not a fact, Sir.

Dr. Jaisoorya: Is it not a fact that they were evicted?

Mr. Deputy-Speaker: How does that arise?

Sardar Majithia: Not to my knowledge.

OSMANIA UNIVERSITY COMMITTEE

***412. Shri Madhao Reddi:** (a) Will the Minister of States be pleased to state whether the Osmania University Committee under the chairmanship of Shri Acharya Narendra Deva, has completed its work?

(b) What is the specific date fixed for the transfer of the University to the Central Government's control?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) No specific date has been fixed.

Shri Madhao Reddi: What is the nature of the work entrusted to this Committee?

Dr. Katju: To make recommendations about the nature of education and other allied matters.

Shri B. S. Murthy: May I know, Sir, whether retrenchment is also one of the terms of reference of this Committee?

Dr. Katju: I suppose it is always in the terms of reference of any Committee — whatever recommendations they would make.

Shri Velayudhan: May I know, Sir, whether there is any proposal to change the medium of instruction which the University is using today?

Dr. Katju: All allied questions will be considered, and it will be one of the questions, as to whether simplified Hindi should not be there. But I cannot make any statement at this stage. It is all for the two Committees to consider.

Dr. Suresh Chandra: May I know, Sir, the basis on which the Committee was set up and how many times did this Committee meet so far?

Mr. Deputy-Speaker: Are not the terms of reference published in the Gazette?

Dr. Katju: I have not got the terms of reference here.

Mr. Deputy-Speaker: Are not the names of the members and the terms of reference published in the Gazette?

Dr. Katju: Possibly not. This is a State matter.

Shri Raghuramaiah: May I know, Sir, whether any irrevocable decision has been taken by the Centre to take over the Osmania University?

Dr. Katju: A decision will be taken after the reports of the two Committees have been received.

CONCESSIONS FOR OIL PROSPECTING

***413. Shri A. N. Vidyalkar:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the Standard Oil Company has been granted concession to prospect for oil in the West Bengal delta;

(b) whether recently the Company has asked for more concessions to be granted and also for certain assurances from Government;

(c) what are the conditions on which the company was allowed to undertake the job, what are the new concessions demanded, and whether Government have granted or intend to grant the request of the Company; and

(d) whether Government have made it obligatory for the company to train a certain number of Indians every year, and to keep a certain percentage of Indians in its employment?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (d). The Standard Vacuum Oil Company have submitted proposals for prospecting for oil in West Bengal. These are under consideration of Government.

Shri A. N. Vidyalkar: Has any Indian Company also approached Government for similar work?

Shri K. D. Malaviya: No, Sir.

Shrimati Renu Chakravartty: May I know, Sir, whether they have asked for any more concessions than what were originally granted?

Shri K. D. Malaviya: That stage has not yet come.

Shri K. K. Basu: May I know whether one of the conditions for prospecting oil is that they should have the monopoly if the results are favourable?

Shri K. D. Malaviya: The mining and prospecting licences are granted by the State Governments. So far as the Standard Oil Company of America was concerned, it was only after the approval of the Government of India that they were permitted to make an aeromagnetic survey of certain tract of West Bengal to find out whether there are any prospects of finding oil.

AMERICAN TECHNICIANS FOR DAMODAR VALLEY PROJECT

***414. Shri M. S. Gurupadaswamy:** Will the Minister of Finance be pleased to state:

(a) whether American Technicians to man the machinery bought in that country for the Damodar Valley Project are being recruited here at present;

(b) whether the recruitment is being done with the co-operation of U.S. Technical Assistance Administration; and

(c) what is the total number of technicians to be recruited?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). Yes, Sir.

(c) Fifteen, out of which seven have been recruited and the remaining eight are yet to be recruited.

Shri M. S. Gurupadaswamy: Is it one of the conditions, Sir, that America would supply the machinery on condition that India would utilise the services of these technicians?

Shri C. D. Deshmukh: The International Bank from which the loan has been taken had attached considerable importance to the employment of adequate experts for the purpose which they are financing.

Shri M. S. Gurupadaswamy: May I know, Sir, whether there was any expert available in India to man this machinery?

Shri C. D. Deshmukh: No, Sir, not for the branches for which they were importing experts from abroad.

Shri K. K. Basu: May I know whether the selection of these experts is left entirely in Indian hands or is it made by the International Bank?